

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 301**  
IA-4652/2022, IA-3716/2022  
**IA**  
**IB-78(ND)/2021**

**IN THE MATTER OF:**

LH Asian Trade Finance Fund Ltd. .... Petitioner/Applicant  
Vs.  
M/s Worlds Window Trading Pvt. Ltd. .... Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Uday Bedi, Adv.  
For the Respondent :

**ORDER**

On the request made by Ld. Proxy Counsel appearing for the Applicant, the matter adjourned to **03.05.2024**.

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay